

**CP NO. 135(ND)/2011
RT NO.73/2016**

Mr. Navneet Garg

...Petitioner.

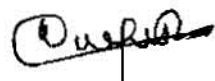
Versus

M/s Radiant Cement Co. Pvt. Ltd. & Ors.

...Respondents.

Present: None.

The matter has been listed for today as 04.01.2017 falls during the winter vacations as per approved calendar for the year 2017. Notice be issued to the parties by Speed Post immediately for hearing on 19.01.2017, instead of 04.01.2017. As earlier observed in the order dated 9th December, 2016 it be stated in the notice directing the respondents to place the statements of accounts from the date of order i.e. 17.06.2014 till date within two weeks and the respondents would keep filing monthly statement of accounts before this Bench pending disposal of the case.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

December 16, 2016
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